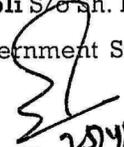


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI
Tis Hazari Courts

ORDER

On attaining the age of superannuation **Narender Kumar Popli** S/o Sh. Kishan Lal Popli, Sr. Judicial Assistant, (E.C-13597) shall retire from Government Service with effect from 30/04/2024 (Afternoon).


(Sanjay Garg-I)

Principal District & Sessions Judge (HQs)
Delhi

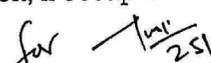
27847-897

No. _____ Admn. II/PF/Ret./2024

Delhi, Dated the 25/4/24

Copy forwarded for information and necessary action to:-

- 1 The Office of the Principal District & Sessions Judge:- West, New Delhi, South, South-East, East, North-East, North, North-West, South-West, Shahdara, Rouse Avenue Delhi/New Delhi.
- 2 The Principal Judge (HQs), Family Courts, Dwarka, New Delhi
- 3 The Drawing and Disbursing Officer, Central & South-West Distt., Delhi/New Delhi.
- 4 The Accounts Officer/Assistant Accounts Officer, Accounts Branch, Central & South-West Distt., Delhi/New Delhi with the direction to inform the Housing Department in case the official is in possession of government accommodation.
- 5 The Pay & Accounts Office, through the concerned Accounts Branch.
- 6 The Leave Sanctioning Authority, Central & South-West District, Delhi/New Delhi.
- 7 The Sr. A.O. (J)/A.O. (J), Vigilance & Litigation Branch, Distt. Central & South-West District, Delhi/New Delhi.
- 8 Dealing Assistants- ACRs (Admn-I), Seniority & Promotion-JJA & JA (Admn-II), Transfer & Posting (Admn-II)/ District Central, Tis Hazari Courts, Delhi.
- 9 The Pay Bill Clerk and Service Book Clerk, Central & South-West District, Delhi/New Delhi, for further necessary action.
- 10 All the PRO/APRO, Tis Hazari Courts/Patala House Courts/KKD Courts/Rohini Courts/Dwarka Courts/Saket Courts, Delhi/New Delhi.
- 11 The Web-Site Committee, Tis Hazari Courts, Delhi.
- 12 Hindi Section, Tis Hazari Courts, Delhi.
- 13 Promotion Cell, Tis Hazari Courts, Delhi.
- 14 Dealing Official:-Layers Seat, THC to update the official's particular in Layers.
- 15 Dealing Official, Pension Seat, Central & South-West Distt., Delhi/New Delhi.
- 16 Dealing Official:- General Banch, Central District, THC, Delhi.
- 17 Dealing Official, Misc. Seat, Admn.II, Tis Hazari Courts, Delhi.
- 18 **Narender Kumar Popli** S/o Sh. Kishan Lal Popli, Sr. Judicial Assistant in the O/o Principal Judge (HQs), Family Courts (on diverted capacity), Dwarka, New Delhi with the direction that before leaving the office you have to handover/clear all the dues/charges in possession with you alongwith all the physical/hardware/Login Password/software articles related to your dealing seat, if any occupied. Further, you are also directed to process regarding surrendering of Govt. Accommodation, if occupied.

for  25/04/2024 B.E./Admn.II(c)
Administrative Officer (Judl.), (Admn.II)
O/o Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi.